

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 23.01.2014

The meeting No.41/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 23.01.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.39/AM-14, dated 09.01.2014 and 40/AM-14, dated 16.01.2014 was taken for ratification. As there were no amendments to the same, the above referred minutes of 09.01.2014 and 16.01.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.41/AM-14 dated 23.01.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 41/84-ALC3/2013

MEETING DATE : 23.01.2014

1	Case No.:3/27/84-ALC3/2013	Party Name: AQUARELLE INDIA PVT LTD	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Rejected
	HQ File :01/84/050/00204/AM14/	RLA File :07/21/040/00113/AM14/	Lic.No/Date:0710095307 09.05.2013	Reject
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that application set in this case has not received from applicant firm/R.A., Bangalore in spite of repeated reminders. In absence of application set, CAD/CAM, measurement chart, sketch and other details of export product, it was not possible for the Committee to			

calculate the inputs asked for by the applicant firm. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

2.	Case No.:33/15/80-ALC2/2013	Party Name: SEATO AUTO ACCESSORIES (INDIA) PVT. LTD.,	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Rejected										
	HQ File :01/80/050/00289/AM14/	RLA File :10/24/040/00027/AM14/	Lic.No/Date:1010054266 30.07.2013	Reject										
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFT's letter dated 06.12.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RLA may take suitable consequential action accordingly.</p>													
3	Case No.:10/31/84-ALC3/2013	Party Name: VEDA PATCH WORKS	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved										
	HQ File :01/84/050/00223/AM14/	RLA File :04/24/040/00144/AM14/	Lic.No/Date:0410150373 26.09.2013											
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/103/2013-14/Hosy., dated 22.01.2014 as detailed below:-</p> <table border="1"> <thead> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> </thead> <tbody> <tr> <td>1.</td><td>100% Cotton patch work fabric, width-44/45"</td><td>5304 yards</td><td>100% Cotton woven fabric, width-57"</td><td>6678 yards</td></tr> </tbody> </table> <p>The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	100% Cotton patch work fabric, width-44/45"	5304 yards	100% Cotton woven fabric, width-57"	6678 yards
S.No.	Export Product	Export Quantity	Import item	Quantity allowed										
1.	100% Cotton patch work fabric, width-44/45"	5304 yards	100% Cotton woven fabric, width-57"	6678 yards										

Case No.:5/32/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved
-----------------------------------	--	--	-------------------------

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case, on repeat basis as per decision taken in NC meeting No.23/13 held on 13.09.2012, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Flexible intermediate bulk containers net contents of exports: Polypropylene Granules: 818.18 MT., HDPE Granules:4.25 MT, Masterbatch Antifibrillant:12.27 MT, Masterbatch White: 6.13 MT, Masterbatch Colour:3.68 MT, Conductive Black:6.55 MT, LLDPE:52.38 MT, LDPE:52.38, UV Stabiliser Masterbatch: 16 MT	971.830 MT	Relevant Polypropylene Granules	899.998 MT (1.10 Kg/Kg content in the export product
			Relevant HDPE Granules	4.675 MT (1.10 Kg/Kg content in the export product
			Relevant Masterbatch Antifibrillant	13.497 MT (1.10 Kg/Kg content in the export product
			Relevant Masterbatch White	6.743 MT (1.10 Kg/Kg content in the export product
			Relevant Masterbatch Colour	4.048 MT (1.10 Kg/Kg content in the export product
			Relevant Conductive Black	7.200 MT (1.10 Kg/Kg content in the export product
			LLDPE	55 MT (1.05 Kg/Kg content in the export product
			LDPE	55 MT (1.05 Kg/Kg content in the export product
			U.V. Stabilizer Masterbatch (containing not more than 20% U.V. Stabilizer) where	16.00 MT (2% of the Resin content in Export product.

		Export product contains U.V. Stabilizer	
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

5	Case No.:10/33/84-ALC3/2013	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Deferred
	HQ File :01/84/050/00238/AM14/	RLA File :05/24/040/00254/AM14/	Lic.No/Date:0510368746 18.10.2013	Defer Date: 13.02.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 13.02.2014.			

6

Case No.:1/30/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved	
HQ File :01/84/050/00212/AM14/	RLA File :03/95/040/00531/AM14/	Lic.No/Date:0310754527 21.10.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 26.12.2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	10,000.000 M.T.	Reformat	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.

Hydro-Bromic Acid	3.680 M.T.
Naphtha	232.810 M.T.
Titanium Dioxide	37.200 M.T.
Antimony Trioxide	6.700 M.T.
Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	55.00 M.T.
Spin finish oil	111.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.: 6/33/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved
HQ File :01/84/050/00234/AM14/	RLA File :03/95/040/00530/AM14/	Lic.No/Date:0310754963 23.10.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 26.12.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Staple Fibre/ Polyester Tow/ Polyester Tops/ Polyester Spun Yarn (PTA Route)	10,000.000 M.T.	Reformate	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Naphtha	232.810 M.T.

Titanium Dioxide	37.200 M.T.
Antimony Trioxide	6.700 M.T.
Heat Transfer Fluid (Dowtherm A/Santotherm 66/Terminal VPI	55.00 M.T.
Spin finish oil	111.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:12/33/84-ALC3/2013	Party Name: TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved
HQ File :01/84/050/00240/AM14/	RLA File :04/24/040/00182/AM14/	Lic.No/Date:0410151873 12.11.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP conveyed vide their O.M.No.7/187/2013-TSW, dated 21.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	F64218 HPC MLD Iphone 5 case	2500 Nos.	12 cm printed PVC 1.2 mm W/top coating 600-D canvas Outer body, width-1.37 Meter	0.0517 Meter per piece
			PU Synthetic lining inner body, width-1.42 Meter	0.0139 Meter per piece
			Thin plastic case black Iphone 5 Outer Shell	Net to net
			Leather Auxiliary Edge Ink	0.006 Kgs. per piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs

			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) Finished goods cover	Net to net
			Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net
			P-00728-01-WHT (Stickers) Production identification label	Net to net
			P-02158-01-WHT-US (Stickers) Price Tag	Net to net
2.	F66166 CHS MLD Iphone 5 case	2000 Nos.	12 cm printed PVC 1.2 mm W/top coating 600-D canvas Outer body, width-1.37 Meter	0.0164 Meter per piece
			PU Synthetic lining inner body, width-1.42 Meter	0.0139 Meter per piece
			Thin plastic case black Iphone 5 Outer Shell	Net to net
			Leather Auxiliary Edge Ink	0.006 Kgs. per piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
			P-34456-04-WHT-Fabric Care Damp Cloth Care Card	Net to net
			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) Finished goods cover	Net to net
			Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net

			P-00728-01-WHT (Stickers) Production identification label	Net to net
			P-02158-01-WHT-US (Stickers) Price Tag	Net to net
3.	F67556 CHS NOV MLD Iphone 5 case	2500 Nos.	12 cm printed PVC 1.2 mm W/top coating 600-D canvas Outer body, width-1.37 Meter	0.0164 Meter per piece
			PU Synthetic lining inner body, width-1.42 Meter	0.0139 Meter per piece
			Thin plastic case black Iphone 5 Outer Shell	Net to net
			Leather Auxiliary Edge Ink	0.006 Kgs. per piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
			P-34451-04-WHT-Fabric Care Coach Cleaner Care Card	Net to net
			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) Finished goods cover	Net to net
			Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net
			P-00728-01-WHT (Stickers) Production identification label	Net to net
			P-02158-01-WHT-US (Stickers) Price Tag	Net to net
4.	F66803 PEY C UNV Phone case	4500 Nos.	8 cm light weight split Sig C Saffiano PVC Poly/Cotton non	0.0309 Meter per piece

brush Canvas outer PVC, width-1.37 Meter	
Vachetta Ritz Hides 1.1-1.3mm Outer Body Leather	0.1366 Sq. foot per piece
Polyester Satin lining – WR + 1 X Clear coating inner lining, width-1.42 Metre	0.1038 Yard per piece
13x16mm Metal Oval Bombe Plaque Metal Ring	Net to net
3/8” Classic Dogleash (Zinc) Bog hook	Net to net
Nylon zip No.4.5 Zipper Tape	0.2158 Meter per piece
Slider 45 C DFNT 2 Zipper Slider	Net to net
10mm ID O-Ring O-Ring	Net to net
Dome 7 (7x8)mm Rivet	Net to net
Leather Auxiliary Edge Ink	0.0040 Kg. per piece
COO Sewn Side Label (left side Coo)-TPU made in India label	Net to net
Nanpao Adhesive # 315 Glue	0.010 Kg. per piece
Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
P-34457-04R-WHT-Fabric Care Cleaner Care Card	Net to net
P-00728-01 WHT (Stickers) Product label	Net to net
P-33135-04-WHT-US (Paper	Net to net

			Hang Tag) Price label	
			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) outer cover	Net to net
			Sensormatic Tag Theft Detection Sensor	Net to net
5.	F68660 PEY SIG UNV Phone Case	9500 Nos.	12 cm light weight PVC Reps Peeble Emboss - Poly/Cotton non brush Canvas outer PVC, width-1.37 Meter	0.0339 Meter per piece
			Smooth Crinkle NR-PVC Leather inner, width-1.37 Meter	0.0135 Meter per piece
			Polyester Satin lining – WR + 1 X Clear coating inner lining, width-1.42 Metre	0.1115 Yard per piece
			13x16mm Metal Oval Bombe Plaque Metal Ring	Net to net
			3/8" Classic Dogleash (Zinc) Bog hook	Net to net
			Nylon zip No.4.5 Zipper Tape	0.2158 Meter per piece
			Slider 45 C DFNT 2	Net to net
			10mm ID O-Ring O-Ring	Net to net
			Dome 7 (7x8)mm Rivet	Net to net, set
			Leather Auxiliary Edge Ink	0.0040 Kg. per piece
			COO Sewn Side Label (left side Coo)-TPU made in India label	Net to net
			Nanpao Adhesive # 315 Glue	0.010 Kg. per

				piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
			P-34457-04R-WHT-Fabric Care Cleaner Care Card	Net to net
			P-00728-01 WHT (Stickers) Product label	Net to net
			P-33135-04-WHT-US (Paper Hang Tag) Price label	Net to net
			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) outer cover	Net to net
			Sensormatic Tag Theft Detection Sensor	Net to net
6.	F66017 CML STR MLD iPhone5 Case	7000 Nos.	Opera Sides Trim only (Finished Cow Leather) 1.2 – 1.4mm outer body	0.2717 Sq. foot per piece
			PU Synthetic lining inner body, width-1.42 Meter	0.0137 Meter per piece
			Thin plastic case black Iphone 6 Outer Shell	Net to net
			Leather Auxiliary Edge Ink	0.006 Kgs. per piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
			P-34451-04-WHT-Fabric Care Coach Cleaner Care Card	Net to net
			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4)	Net to net

			Finished goods cover	
			Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net
			P-00728-01-WHT (Stickers) Production identification label	Net to net
			P-02158-01-WHT-US (Stickers) Price Tag	Net to net
7.	F67116 CML STR MLD Iphone 5 case	3500 Nos.	Opera Sides Trim only (Finished Cow Leather) 1.2 – 1.4mm outer body	0.2717 Sq. foot per piece
			PU Synthetic lining inner body, width-1.42 Meter	0.0137 Meter per piece
			Thin plastic case black Iphone 5 Outer Shell	Net to net
			Leather Auxiliary Edge Ink	0.006 Kgs. per piece
			Silica Gel 76mmX51mm(6 grams) preservative	Net to net, packs
			P-34451-04-WHT-Fabric Care Coach Cleaner Care Card	Net to net
			(P-07438-04-CLE) Coach LDPE Poly Bags (7"x9-5/8" Hole:4) Finished goods cover	Net to net
			Packaging kits for Iphone 5 (made of paper & plastic) Outer cover box & plastic	Net to net
			P-00728-01-WHT (Stickers) Production identification label	Net to net

			P-02158-01-WHT-US (Stickers) Price Tag	Net to net
8.	F68079 SAF LTH EW Universal Phone case	8500 Nos.	Saffiano Split light weight DB 0.9-1.1mm outer body leather	0.7581 Sq. foot per piece
			Polyester Satin lining – WR + 1 X Clear coating inner lining, width-1.42 Metre	0.1164 Yard per piece
			Nylon zip No.4.5 Zipper Tape	0.4263 Meter per piece
			Slider 45 C DFNT 2 Dog hook	Net to net
			10mm ID O-Ring Zipper tape	Net to net
			Ball Chain Zipper Slider	Net to net
			6.25mm OD x 4.5mm Round Grommet O Ring	Net to net
			Leather Auxiliary Rivet	0.006 Kg. per piece
			COO Sewn Side Label (left side Coo)-TPU made in India label	Net to net
			Nanpao Adhesive # 315 made in India label	0.01 Kg. per piece
			Silica Gel 76mmX51mm(6 grams) Glue	Net to net, packs
			P-34451-04-WHT-Leather Care Cleaner preservative	Net to net
			P-00728-01 WHT (Stickers) Care Card	Net to net
			P-33135-04-WHT-US (Paper Hang Tag) Price label	Net to net
			(P-07438-04-CLE) Coach LDPE	Net to net

			Poly Bags (7"x9-5/8" Hole:4) outer cover	
			Sensormatic Tag Theft Detection Sensor	Net to net
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

9	Case No.:5/35/84-ALC3/2013	Party Name: EAST END SILKS PVT LTD	Meet No/Date:41/84-ALC3/2013 23.01.2014	Status: Approved									
	HQ File :01/84/050/00264/AM14/	RLA File :02/24/040/00123/AM14/	Lic.No/Date:0210196620 21.11.2013										
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/104/2013-14/Hosy., dated 22.01.2014 as detailed below:-												
	<table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Silk Top Sliver (2253 Kgs.) and Silk Noil yarn (1532.04 Kgs.)</td><td>3785.04 Kgs.</td><td>Silk Boiled Cocoons</td><td>4506 Kgs.</td></tr> </table>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Silk Top Sliver (2253 Kgs.) and Silk Noil yarn (1532.04 Kgs.)	3785.04 Kgs.	Silk Boiled Cocoons
S.No.	Export Product	Export Quantity	Import item	Quantity allowed									
1.	Silk Top Sliver (2253 Kgs.) and Silk Noil yarn (1532.04 Kgs.)	3785.04 Kgs.	Silk Boiled Cocoons	4506 Kgs.									
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.													

MANUAL AGENDA CASE

Case No.453	M/s Gaurav International, Gurgaon
NC 41/AM-14, dt. 23.01.2014	File No.01/84/162/188/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510362261 dated 07.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & measurement chart of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blazer made of 100% Polyester dyed woven fabric, GSM-223+/-10% (as shell) & 97% Polyester 3% Spandex dyed woven fabric, GSM-102+/-10% (as lining), Style No.E5K383/E5K386	2410 Nos.	100% Polyester dyed woven fabric, GSM-223+/-10%	7230 Sq. meter
			97% Polyester 3% Spandex dyed woven fabric, GSM-102+/-10%	3374 Sq. meter
2.	Ladies Scarf made of 91% Polyester 9% Cotton Burn Out dyed woven fabric, GSM-70+/-10%, Style No.LARA	550 Nos.	91% Polyester 9% Cotton Burn Out dyed woven fabric, GSM-70+/-10%	1100 Sq. meter
3.	Ladies Scarf made of 100% Silk dyed woven fabric, GSM-52+/-10%, Style No.LAYNE	460 Nos.	100% Silk dyed woven fabric, GSM-52+/-10%	1104 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(11)

Case No.454	M/s Gaurav International, Gurgaon
NC 41/AM-14, dt. 23.01.2014	File No.01/84/162/108/AM-14/DES-V
Fixation of input output norms in respect of Advance Authorization No.0510210180 dated 08.10.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the certain information/details have been called for from the applicant firm in other similar cases. The Committee after deliberations decided to await the said information/details from the applicant firm and deferred the case for re-listing on 06.02.2014.

(12)

Case No.455	M/s Bharat Fashions & Apparels, Bangalore
NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/021/AM-14/DES-V
Ratification of input output norms in respect of Advance Authorization No.0710094612 dated 03.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/105/2013-14/Hosy., dated 22.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Dress with panty made of 100% Cotton fabric. GSM-132+/-10%, Style No.185562	410 Nos.	100% Cotton fabric, GSM-132+/-10%, width-145 cms.	1.37 Sq. meter per piece
2.	Ladies Top made of 100% Silk satin fabric, GSM-54+/-10%, Style No.GA0201	195 Nos.	100% Silk satin fabric, GSM-54+/-10%, width-140 cms.	2.41 Sq. meter per piece
3.	Ladies Top made of 100% Silk satin fabric, GSM-54+/-10%, Style No.GA0207	295 Nos.	100% Silk satin fabric, GSM-54+/-10%, width-140 cms.	2.98 Sq. meter per piece
4.	Ladies Top made of 100% Silk satin fabric, GSM-54+/-10%, Style No.GA0221	170 Nos.	100% Silk satin fabric, GSM-54+/-10%, width-140 cms.	1.82 Sq. meter per piece
5.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0204	890 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, width-140 cms.	1.78 Sq. meter per piece

6.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0206	202 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, width-140 cms.	1.58 Sq. meter per piece
7.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0209	186 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, width-140 cms.	2.06 Sq. meter per piece
8.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0224	237 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, width-140 cms.	1.41 Sq. meter per piece
9.	Ladies Dress made of 100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, Style No. HA0423	22 Nos.	100% Crepe CDC Plain Silk fabric, GSM-69+/-10%, width-140 cms.	9.51 Sq. meter per piece
10.	Ladies Pant made of 100% Crepe CDC printed Silk fabric, GSM-69+/-10%, Style No. HA0312	200 Nos.	100% Crepe CDC printed Silk fabric, GSM-69+/-10%, width-140 cms.	2.51 Sq. meter per piece
11.	Ladies Top made of 100% Crepe CDC Plain Silk fabric, GSM-70+/-10%, Style No. WSH60157024	2760 Nos.	100% Crepe CDC Plain Silk fabric, GSM-70+/-10%, width-54"	The details are not submitted. Hence not recommended.
12.	Girls Tunic made of 100% Cotton Y/D twill woven fabric. GSM-119+/-10%, Style No. 186014	1776 Nos.	100% Cotton Y/D twill woven fabric, GSM-119+/-10%	1.19 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.456	M/s Sonal Apparels Pvt. Ltd., Mumbai
NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/115/AM-14/DES-V

Ratification of input output norms against Annual Advance Authorization No.0310739335 dated 27.06.2013.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/93/2013-14/Hosy., dated 21.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's Shirt (Half Sleeve) made of 100% Cotton Yarn Dyed Oxford fabric. GSM-181+/-10%	1 pcs.	100% Cotton Yarn Dyed Oxford fabric. GSM-181+/-10%	3.15 Sq. meter per piece
2.	Men's Shirt (Half Sleeve) made of 100% Cotton Yarn Dyed Poplin check fabric. GSM-149+/-10%	1 pcs.	100% Cotton Yarn Dyed Poplin check fabric. GSM-149+/-10%	3.15 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.457	M/s Galaxy Elegant Fashions Pvt. Ltd., New Delhi
NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/416/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0510340389 dated 07.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM & manufacturing process of the export product and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Babies Garments (9-24 months baby girls Emb. 100% Nylon	12,000 Nos.	100% Nylon Organza white fabric, G/M2-	14,640 Sq. meter (@ 1.22 Sq. meter per

	Organza Dress), Style No.52091 white		25+/-10%	piece)
2.	Girls Dress (2-7 years girls 100% nylon organza Dress), Style No.51926 White	16,000 Nos.	100% Nylon Organza white fabric, G/M2-25+/-10%	24,000 Sq. meter (@ 1.50 Sq. meter per piece)

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.458	M/s S. Khoday Silk Twisting Factory, Bangalore
NC 41/AM-14, dt. 23.01.2014	File No.01/60/162/301/AM-14/EFGC(PRC)/DES-V
Ratification of input output norms against Advance Authorization No.0710054898 dated 11.12.2007.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/105/2013-14/Hosy., dated 24.01.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Natural Silk fabrics containing 5160.89 Kgs. Mulberry Raw Silk and 3958.66 Kgs. Dupion Yarn	9119.55 Kgs.	100% Mulberry Raw Silk of any grade (other than dupion yarn)	7173.637 Kgs.
			Dupion Silk Yarn (gummed and untwisted)	5502.13 Kgs.
2.	100% Mulberry Thrown Silk yarn made out of 100% Mulberry Raw Silk	3851.59 Kgs.	100% Mulberry Raw Silk of any grade (other than dupion yarn)	5199.646 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.459	M/s Chiripal Industries Ltd., Ahmedabad
NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/448/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0810118227 dated 06.02.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided the shipping bills of particular licence of this case in support of their proposal. Therefore, the Committee after deliberations decided to ask the applicant firm to make available the shipping bills of particular licence of this case for consideration of the proposal. The case stands for re-listing on 20.02.2014.

(17)

Case No.460	M/s Loyal Textiles Mills Ltd., Kovilpatti, Tamil Nadu
NC 41/AM-14, dt. 23.01.2014	File No.01/84/162/063/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.3510040982 dated 13.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 20.02.2014.

(18)

Case No.461	M/s Radnik Exports, New Delhi
NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/146/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510370188 dated 01.11.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the 57% efficiency of CAD/CAM of export product indicated in the application by the applicant firm, which is very low. The Committee could not understand the reason for such high wastage and low efficiency of CAD/CAM. Therefore, the Committee after deliberations decided to ask the applicant firm to clarify the reason for high wastage and low efficiency of CAD/CAM and also make available sample of export product of average size for consideration of the proposal. The case stands for re-listing on 20.02.2014.

(19)

Case No.462	M/s Dhruv Globals Ltd., Faridabad
-------------	-----------------------------------

NC 41/AM-14, dt. 23.01.2014	File No.01/84/50/131/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510358621 dated 03.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee as per sample of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Wind Jacket with hood made of 55% Cotton 45% Polyester knitted looped pile fabric, GSM-300+/-10% (for body)(Fabric net content= 3922.600 Sq. meter) and 58% Cotton 38% Polyester 4% Spandex knitted 2X2 RIB fabric, GSM-450+/-10% Double dye(for RIB) (Fabric net content= 1612.600 Sq. meter)	2200 Nos.	55% Cotton 45% Polyester knitted looped pile fabric, GSM-300+/-10% (for body), width-65"	4950 Sq. meter
			58% Cotton 38% Polyester 4% Spandex knitted 2X2 RIB fabric, GSM-450+/-10% Double dye(for RIB), width-48"	1980 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(20)

Case No.463	M/s Chelsea Mills, Gurgaon
NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/138/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510361798 dated 02.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 20.02.2014.

(21)

Case No.464	M/s Chelsea Mills, Gurgaon
-------------	----------------------------

NC 41/AM-14, dt. 23.01.2014	File No.01/84/171/139/AM-14/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510342264 dated 02.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) alongwith file for their examination and comments. It was decided to defer the case for re-listing on 20.02.2014.
